

HIGH COURT LEGAL SERVICES COMMITTEE

FOR THE STATE OF TELANGANA

3rd Floor, Nyayaseva Sadan, Near Naga Devata Temple,
Gate No.2, High Court Premises, Hyderabad - 500 066.

Date: 29-08-2024

:: NOTIFICATION ::

In pursuance of the directions given by the National Legal Services Authority, New Delhi, National Lok Adalat is scheduled to be organized on **28th September, 2024** from 10:30 am onwards in the premises of Hon'ble High Court of Telangana for settlement of ***Criminal Compoundable offences, NI Act Cases, Money recovery cases, MACT Cases, Labour Dispute Case, Matrimonial disputes (Except Divorce), Land Acquisition Cases, Service Matters relating to pay and allowances and Retiral benefits; Revenue Cases, (Pending in High Court Only); and other Civil Cases (Rent, Easementary Rights, Injunction Suits, Specific Performance Suits) etc.***

I request the President and members of the High Court Bar Association to propose more number of cases for settlement before the above National Lok Adalat and send proposals to this Committee either physically or through the following mail id:

Mail Id: secretaryhclsc@gmail.com.

M. Sauti Kudhari
29/8/24

SECRETARY,
TGHCLSC